

16.12 hrs.

Title: Introduction of the Illegal Migrants Laws (Repealing and Amending) Bill, 2003.

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): Sir, I beg to move that leave be granted to introduce a Bill to repeal the Illegal Migrants (Determination by Tribunals) Act, 1983 and further to amend the Immigrants (Expulsion from Assam) Act, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Illegal Migrants (Determination by Tribunals) Act, 1983 and further to amend the Immigrants (Expulsion from Assam) Act, 1950."

The motion was adopted.

SHRI L.K. ADVANI: Sir, I introduce the Bill.

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